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Title: Regarding grant of compensation and alternative land to flood affected victims in Kishanganj, Bihar-laid.

**DR. MOHAMMAD JAWED (KISHANGANJ):** In light of the annual floods and rains, due to uncontrolled and non-regulated flow of water from the river basins around Bihar, several districts have been hit leading to the destruction of their homes and livelihood. The flood-affected blocks in Kishanganj are facing substantial damages and erosion of embankments is leading to the flow of water into villages and farmlands as well. It is a matter of grave concern for the rural population that their homes and livelihood have been uprooted because of the lack of pre-planned flood containment measures that should've been taken at the earliest.

The affected areas require urgent attention to contain the embankment erosion in the region to save the livelihood of the rural population inhabiting these areas. Compensation and alternative land should be allotted on priority basis to the people.